## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.153/17	-	For filing	Under	Dimension Data India Pvt Ltd Vs
		vakalat as well	Rule 6 of	NxtGen Datacenter and Cloud
		objections	IB	Technologies Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

INDUSLAN FOR CORPORATE PEBTOK

Dimension Data Petitan

## ORDER

Counsel for Respondent is present. Indus Law, Advocate, filed Vakalat for Corporate Debtor. Operational Creditor is present. The Counsel for Corporate Debtor also filed an application under Section 8 of Arbitration and Conciliation, Act. Registry to verify and put up note. List it on 16.02.2018. Meanwhile, objections also to be filed.

Member (T)

Member (J)